

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA
ORIGINAL APPLICATION NO.169/2024/EZ

In The Matter of:

Sri Nabendu Kumar
Bandyopadhyay

... Applicant

Versus

The State of West Bengal & Ors.

... Respondent(s)

COUNTER AFFIDAVIT ON BEHALF OF THE RESPONDENT NUMBER 09, THE EXECUTIVE ENGINEER, BARASAT HIGHWAY DIVISION NO.1, PW (ROADS) DIRECTORATE, GOVERNMENT OF WEST BENGAL.

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Filed by

Sibojyoti Chakrabarti

SIBOJYOTI CHAKRABARTI

Advocate

For The State of West Bengal

Email: subho.advocate@gmail.com

(M): 9007035534



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I, Sri Rana Taran, Son of Mati Lal Taran, aged about 49 years, by faith: Hindu, by occupation- Government Service, presently posted as Executive Engineer, Barasat Highway Division No.1, PW (Roads) directorate, Government of West Bengal, under Public Works Department, Government of West Bengal having its office at 'Purto Bhawan' (3rd Floor), Room No. 308, Bidhannagar, P.S- Bidhannagar (North) Kolkata:700091, do hereby solemnly affirm and state as follows:-

1. That I am presently posted as Executive Engineer, Barasat Highway Division No.1, PW (Roads) directorate, Government of West Bengal, under Public Works Department, Government of West Bengal and I have received Copy of Solemn Order and also copy of original application from the Learned State Advocate engaged in the instant

matter. I made myself acquainted with the facts and circumstances of this case and am competent to affirm this affidavit.

2. That this Counter affidavit is filed in compliance to the Solemn Orders dated 27.09.2024 and 26.11.2024 passed by the Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata.
3. That this respondent has filed Affidavit-in-Opposition dated 03.10.2024 and the same has been taken on record vide Solemn Order dated 26.11.2024 passed by this Hon'ble Tribunal.
4. That vide Solemn Order dated 27.09.2024 the Hon'ble Tribunal had directed the Public Works Department, Government of West Bengal to be the Nodal agency for filing the Committee report.
5. That accordingly the Committee has been constituted and it has held meeting on 06.12.2024 in which the following aspects had been discussed:-

The meeting was presided over by the Barasat Highway Division No-1, Public Works (Roads) Directorate Govt. of West Bengal. He welcomed all the participants in the meeting and all water bodies from Dakshindari to Dumdum park along KNI Avenue has been physically inspected today.

No filling activity of water bodies has been observed during inspection. Carry out in-depth discussion on the above mentioned OA listed below:-

(i) Water quality of the Nayanjuli water bodies: -

As directed by Hon'ble National Green Tribunal, in the order dated 12.09.2022 in original application No 85/2019/EZ, recent tests reports of TDS, BOD, COD, PH, Fecal coliform and total coliform

WBPCB are required at four locations A) Dakhindari B) Debighat C) Laketown to Bangur on VIP road and D) Bangur to Dumdum Park on VIP road within 6th Jan, 2025 in this regard action is to be taken by the WB PCB

(ii) Cleaning of Hydrophytes, shrubbery etc from water bodies from Ultadanga flyover to Bangur avenue:-

In response to the original application no. 85/2019/ EZ and subsequent spot verification ADM & DLLRO reported that necessary actions to be taken up for cleaning of Hydrophytes, shrubbery etc from water bodies from Ultadanga flyover to Bangur avenue to be done by South Dumdum Municipality and from Bangur avenue to Dumdum park to be taken up by Public works (roads) , Directorate. Vice Chairman, South Dumdum Municipality reported that the cleaning of the water bodies has done recently by the south Dumdum municipality. Nodal/ Ex. Eng, Barasat Highway Divn No-I, PWRD of the committee asked him to submit comprehensive report in the regard by 6th Jan, 2025. Action in this regard is to be taken by South Dum Dum Municipality.

(iii) Creation of Biodiversity park in between Bangur to Dumdum Park:-

The Nodal/ Executive Engineer, Barasat Highway Division No-I, PWRD, informed that Bangur avenue to Dumdum park portion Biodiversity park was completed in compliance of Hon'ble National Green Tribunal vide its direction dated: 05.08.2023. Also reported that an encroachment of approximately 1600 sqft with some small temporary huts over the said nayanjuli more specially over its stretch between Dumdum Park and Bangur, was removed. Nodal/ Ex. Eng, Barasat Highway Division No-I, PWRD of the committee will submit comprehensive report in this regard by 06.01.2025.



A Copy of the Minutes of the Meeting held on 06.12.2024 is annexed herewith and marked with the letter 'R-1'.

6. That subsequently the Committee meeting was held on 08.01.2025 in which the following aspects had been discussed:-

a) Development Already Done by PWD in compliance of Hon'ble NGT Order:-

PWRD already constructed bridge connecting VIP Road and Bangur Avenue Township for free flow of water and also completed the construction of Embankment, walking pathway, Bio-Diversity Park from Bangur to Dumdum Park of Kazi Nazrul Islam Avenue (VIP Road)

b) Water quality of the Nayanjuli water bodies: -

As directed by Hon'ble National Green Tribunal , in his order dated Sep 12,2022 vide original application No 85/2019/EZ and as per discussion of last meeting dated 06.12.2024, WBPCB submitted a test report water quality parameters of TDS, BOD, COD, PH, Fecal coliform and total coliform at four locations A) Dakhindari B) Debighat C) Laketown to Bangur on VIP road and D) Bangur to Dumdum Park on VIP road.

There is a guideline of water quality parameters under CPCB manual and Notification dated 25th September, 2000 by Ministry of environment and Forrest.

According to guideline, PH of the water at all waterbodies found satisfactory. However improvement of BOD, FC, TC, COD etc is required to be achieved as these results are not satisfactory except for stretch of Bangur to Dumdum park.

c) Cleaning of Hydrophytes, shrubbery etc from water bodies from Ultadanga flyover to Bangur avenue:-

Vice Chairman, South Dumdum Municipality reported that the cleaning of the water bodies has done recently by the south Dumdum municipality. Nodal/ Ex. Eng, Barasat Highway Divn No-I, PWRD of the committee asked him to keep it clean periodically as per NGT directive.

d) Improvement of water quality –

To improve Total Coliform & Fecal Coliform chlorine dosing can be adopted after expert consultation. Cleaning of Hydrophytes, shrubbery etc can reduce BOD. the committee asked South Dumdum Municipality to keep it clean periodically and also discharge can



be regulated. However, South Dumdum Municipality can take further expertise opinion in this regards.

The committee decided to take necessary precautions to restrict entry of organic materials to the above mentioned water bodies. Such natural and human induced mechanisms which are contributing organic materials to waterbody will be identified and restricted. This will reduce BOD of the water and hence increase water quality. South Dumdum Municipality requested to take necessary steps to improve water quality at Dakhindari, Debighat, Laketown to Bangur on VIP road immediately and WBPCB representative has been requested to further water sample in the month of Feb'2025.

Next meeting will be held on 19-03-2025 at Baguihati Highway Sub-Divn Office, Golaghata, Kazi Nazrul Islam Avenue (VIP Road) at 4:00 pm and request to attend the meeting or send Senior representative.

A Copy of the Minutes of the Meeting held on 08.01.2025 along with photocopy of the Notification dated 25th September, 2000 are collectively annexed herewith and marked with the letter 'R-2'.

7. That it is most respectfully prayed that this Hon'ble Tribunal may kindly be pleased to pass necessary Order/Orders as is deemed fit for the ends of justice.

Identified by me

Sibajyoti Chakrabarti
Advocate 21.01.2025

State of West Bengal

Rana Taran

Deponent

Executive Engineer
Barasat HW Divn. No.-1
P.W. (Roads) Dte.
Govt. of W.B.

Solely and
Declared before me U/S 139
CPC (C)

Sumitra Bhattacharya
Notary

Sumitra Bhattacharya
Notary, Govt. of W.B.
Regd. No. 065 of 2022
City Civil Court, Calcutta



VERIFICATION:

I, the deponent herein do hereby verify and declare that the statements made in the aforesaid paragraphs are true and correct to the best of my knowledge and information as per records available in the office of the Public Works Department, Government of West Bengal and I believe that nothing material has been concealed there from.

u) Verified at Kolkata on the 21st Day of January, 2025.

Identified by me

Sibajyoti Chakrabarti
Advocate 21.01.2025
State of West Bengal

Rama Tararam

Deponent

Executive Engineer
Barasat HW Divn. No.-1
P.W. (Roads) Dte.
Govt. of W.B.



Answer - Q-1 8

Minutes of Meeting of Hon'ble National Green Tribunal, Eastern Zone, Original Application no 169/2024.

**Venue : Baguihati Highway Sub-Divn Office, Golaghata, Kazi Nazrul Islam Avenue (VIP Road),
Date : 06-12-2024; Time : 03:00 PM**

The meeting was presided over by the Barasat Highway Division No-I , Public Works (Roads) Directorate Govt. of West Bengal . He welcomed all the participants in the meeting and all water bodies from Dakshindari to Dumdum park along KNI Avenue has been physically inspected today. No filling activity of water bodies has been observed during inspection. Carry out in-depth discussion on the above mentioned OA listed below:-

1. Water quality of the Nayanjuli water bodies:-

As directed by Hon'ble National Green Tribunal, in his order dated Sep 12,2022 vide original application No 85/2019/EZ, recent tests reports of TDS, BOD, COD, PH, Fecal coliform and total coliform WBPCB are required at four locations A) Dakshindari B) Debighat C) Laketown to Bangur on VIP road and D) Bangur to Dumdum Park on VIP road within 6th Jan, 2025.

Action by WB PCB

2. Cleaning of Hydrophytes, shrubbery etc from water bodies from Ultadanga flyover to Bangur avenue:-

In response to the original application no. 85/2019/ EZ and subsequent spot verification ADM & DLLRO reported that necessary actions to be taken up for cleaning of Hydrophytes, shrubbery etc from water bodies from Ultadanga flyover to Bangur avenue to be done by South Dumdum Municipality and from Bangur avenue to Dumdum park to be taken up by Public works (roads) , Directorate.

Vice Chairman, South Dumdum Municipality reported that the cleaning of the water bodies has done recently by the south Dumdum municipality. Nodal/ Ex. Eng, Barasat Highway Divn No-I, PWRD of the committee asked him to submit comprehensive report in the regard by 6th Jan, 2025.

Action by SDDM

3. Creation of Biodiversity park in between Bangur to Dumdum Park:-

Nodal/ Ex. Eng, Barasat Highway Divn No-I, PWRD, informed that Bangur avenue to Dumdum park portion Biodiversity park was completed in compliance of Hon'ble NGT direction dated: -05-08-2023. Also reported that an encroachment of approximately 1600 sqft with some small temporary huts over the said nayanjuli more specially over its stretch between Dumdum Park and Bangur, was removed. Nodal/ Ex. Eng, Barasat Highway Divn No-I, PWRD of the committee will submit comprehensive report in the regard by 6th Jan, 2025.

Action by BHD-I, PWRD



9

Minutes of Meeting of Hon'ble National Green Tribunal, Eastern Zone, Original Application no 169/2024.

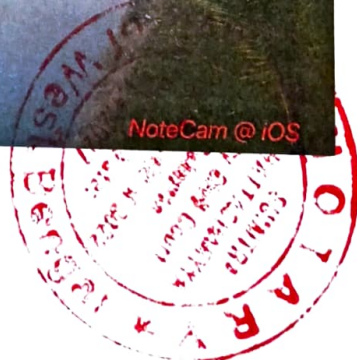
Venue : Baguihati Highway Sub-Divn Office, Golaghata, Kazi Nazrul Islam Avenue (VIP Road),
Date : 06-12-2024; Time : 03:00 PM

4 Present photographs Nayanjuli water bodies:-



Minutes of Meeting of Hon'ble National Green Tribunal, Eastern Zone, Original Application no 169/2024,

Venue : Baguihati Highway Sub-Divn Office, Golaghata, Kazi Nazrul Islam Avenue (VIP Road),
Date : 06-12-2024; Time : 03:00 PM



Minutes of Meeting of Hon'ble National Green Tribunal, Eastern Zone, Original Application no 169/2024,

**Venue : Baguihati Highway Sub-Divn Office, Golaghata, Kazi Nazrul Islam Avenue (VIP Road),
Date : 06-12-2024; Time : 03:00 PM**

Next meeting will be held on 8th Jan'2024 at Baguihati Highway Sub-Divn Office, Golaghata, Kazi Nazrul Islam Avenue (VIP Road) at 4:00 pm and request to attend the meeting or send Senior representative.

After discussion of all agenda items and additional points raised, meeting concluded with thanks.

Enclosure: - List of Participants attached herewith.



**Ex. Eng., Barasat Highway Divn No-I, PWRD &
Nodal of Committee of Original Application no
169 / 2024 of NGT, EZ**

Memo No.- 5150 /1(8)

Date: 17.12.2024

Copy to :-

1. Chief Engineer, HQ, PWRD, for favour of his kind information Please,
2. Chief Engineer, South Zone, PWRD for favour of his kind information Please,
3. Chairman, West Bengal Pollution Control Board, Paribesh Bhawan, for his kind information & necessary action please,
4. Superintending Engineer, Eastern Highway Circle, PWRD, for his kind information & necessary action please,
5. Chairman, South Dumdum Municipality, for his kind information & necessary action please.,
6. Executive Engineer, Metropolitan Drainage Divn-I, for his kind information & necessary action please.,
7. Executive Engineer-I, Canals Division, for his kind information & necessary action please.,
8. Assistant Engineer, Baguihati Highway Sub-Divn, this is for his information and necessary action please.



**Ex. Eng., Barasat Highway Divn No-I, PWRD &
Nodal of Committee of Original Application no
169 / 2024 of NGT, EZ**

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Minutes of Meeting of Hon'ble National Green Tribunal, Eastern Zone, Original Application no 169/2024.

Venue : Baguihati Highway Sub-Divn Office, Golaghata, Kazi Nazrul Islam Avenue (VIP Road),
Date : 06-12-2024; Time : 03:00 PM

**New Committee Meeting on 06/12/2024 at 3:00 PM at Golaghata Office
Regarding The Hon'ble National Green Tribunal O.A. No. 169 of 2024/EZ**

Sl. No.	Name of the Officer	Designation	Mobile No.	email Id	Signature
1	Milon Murmu	A.E (MDD-3)	8013161276	murmu.milon 257@gmail.com	 06/12/24
2	Anirban Bhattacharya	EE-I Carab Division	9133106668	ee.anirbha@yelo. com	 06/12/24
3	Lakshmi Kant Haldar	Sr. Scientist	9330893808	Mkhalder6@ gmail.com	 06/12/24
4	Rana Toran	EX. ENG B.H.D-I	947313444	ee.bhd1 @gmail.com	 06/12/2024
5	Pritam Saha	Assistant Engineer. Baguihati Division	947714431	9669514431 @gmail.com	 06.12.24
6	MRINMAYEE BISWAS	S.A.E SDDM	9804047876	Southdumdum 74@gmail. com	 06.12.24
7	DEBASHIS DUTTA	S.E S.O.D.M	9522518191	Southdumdum 74@gmail.com	 06/12/24
8	Samaresh Saha	Law cell SDDM	9743223222	"	 06/12/2024
9	Ud. Tanvir Hossain	AE/MDD-1 LRWD	9681610214	tanvir.tanvir@ gmail.com	 06/12/2024
10	SIBOJYOTI CHAKRABARTI	State Advocate	9227015537	30540 @advocate @gmail.com	 06/12/2024
11	Nita Ghosh	VICE-Chairman S.O.A.M	9858502382		
12					
13					
14					

Minutes of Meeting of Hon'ble National Green Tribunal, Eastern Zone, Original Application no 169/2024,

Venue : Baguihati Highway Sub-Divn Office, Golaghata, Kazi Nazrul Islam Avenue (VIP Road), Date : 08-01-2025; Time : 04:00 PM

In continuation of last meeting held on 06-12-2024, Ex Eng, Barasat Highway Division No-I, Public Works (Roads) Directorate Govt. of West Bengal welcomed all the participants in the meeting and discussion are listed below.

1. Development Already Done by PWD in compliance of Hon'ble NGT Order:-

PWRD already constructed bridge connecting VIP Road and Bangur Avenue Township for free flow of water and also completed the construction of Embankment, walking pathway, Bio-Diversity Park from Bangur to Dumdum Park of Kazi Nazrul Islam Avenue (VIP Road)

2. Water quality of the Nayanjuli water bodies: -

As directed by Hon'ble National Green Tribunal , in his order dated Sep 12,2022 vide original application No 85/2019/EZ and as per discussion of last meeting dated 06.12.2024, WBPCB submitted a test report water quality parameters of TDS, BOD, COD, PH, Fecal coliform and total coliform at four locations A) Dakhindari B) Debighat C) Laketown to Bangur on VIP road and D) Bangur to Dumdum Park on VIP road.

There is a guideline of water quality parameters under CPCB manual and Notification dated 25th September, 2000 by Ministry of environment and Forrest.

According to guideline, PH of the water at all waterbodies found satisfactory. However improvement of BOD, FC, TC, COD etc is required to be achieved as these results are not satisfactory except for stretch of Bangur to Dumdum park.

3. Cleaning of Hydrophytes, shrubbery etc from water bodies from Ultadanga flyover to Bangur avenue:-

Vice Chairman, South Dumdum Municipality reported that the cleaning of the water bodies has done recently by the south Dumdum municipality. Nodal/ Ex. Eng, Barasat Highway Divn No-I, PWRD of the committee asked him to keep it clean periodically as per NGT directive.

4. Improvement of water quality –

To improve Total Coliform & Fecal Coliform chlorine dosing can be adopted after expert consultation. Cleaning of Hydrophytes, shrubbery etc can reduce BOD, the committee asked South Dumdum Municipality to keep it clean periodically and also discharge can

Rajna
19-01-2025


Minutes of Meeting of Hon'ble National Green Tribunal, Eastern Zone, Original Application no 169/2024,

Venue : Baguihati Highway Sub-Divn Office, Golaghata, Kazi Nazrul Islam Avenue (VIP Road), Date : 08-01-2025; Time : 04:00 PM

be regulated. However, South Dumdum Municipality can take further expertise opinion in this regards.

The committee decided to take necessary precautions to restrict entry of organic materials to the above mentioned water bodies. Such natural and human induced mechanisms which are contributing organic materials to waterbody will be identified and restricted. This will reduce BOD of the water and hence increase water quality. South Dumdum Municipality requested to take necessary steps to improve water quality at Dakhindari, Debighat, Laketown to Bangur on VIP road immediately and WBPCB representative has been requested to further water sample in the month of Feb'2025.

Next meeting will be held on 19-03-2025 at Baguihati Highway Sub-Divn Office, Golaghata, Kazi Nazrul Islam Avenue (VIP Road) at 4:00 pm and request to attend the meeting or send Senior representative. After discussion of all agenda items and additional points raised, meeting concluded with thanks.


19-01-2025

Ex. Eng., Barasat Highway Divn No-I, PWRD &
Nodal of Committee of Original Application no
169 / 2024 of NGT, EZ

Central Laboratory
Paribesh Bhawan, 10A, Block LA, Sector III, Salt Lake City, Kolkata 700 106.
Tel: (033) 2335-5953

Report No: 1259

TEST REPORT

Issue Date: 02/01/2025

Sample Details	Nayanjuli Water Body	A.R.F No.	66/2024
Sample Received From	Central Laboratory	Sampling Date	19/12/2024
Test Material	Water samples from Nayanjuli	Sample Received on	19/12/2024
Sampling Location	1. Nayanjuli (Dakshindari) 2. Nayanjuli (Debighat) 3. Nayanjuli (Lake Town to Bangur) 4. Nayanjuli (Bangur to Dum Dum Park)	Total no of Sample	4
Height/Depth	NA	Period of Analysis	19/12/2024 to 27/12/2024
Sample Condition	Good	Climate Condition	Sunny
Name of Industry/Source	Nayanjuli Water Body	Address	Nayanjuli (Dakshindari to Dum Dum Park)
Sample Collected by	Lakshmi Kanta Haldar, Samanway Mazumder & Soumya Guha Roy		

Sampling Procedure Reference - CL/SOP/32

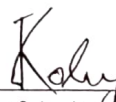
SI	Treated/Untreated	Collection Time	Sampling Details (Collection / Discharge)
1	-	1315	Nayanjuli (Dakshindari)


Parameters	Result	Unit	LOD	Method
pH (Unit)	8.06	Units	4 Units	APHA 4500-H+ B (24th edition, 2023)
COD	66.64	mg/L	6.00 mg/L	APHA 5220 B, 5220 D (24th edition, 2023), USEPA Method 410.4, revision 2.0, August 1993
BOD(3days@27°C)	24.25	mg/L	0.20 mg/L	CL/WI/5.4/19 issue # 2 issue Date 13/02/2015, 2015
TDS(@180°C)	862.00	mg/L	4 mg/L	APHA 2540 C (24th edition, 2023)

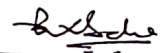
SI	Treated/Untreated	Collection Time	Sampling Details (Collection / Discharge)
2	-	1330	Nayanjuli (Debighat)

Parameters	Result	Unit	LOD	Method
pH (Unit)	7.76	Units	4 Units	APHA 4500-H+ B (24th edition, 2023)
COD	27.44	mg/L	6.00 mg/L	APHA 5220 B, 5220 D (24th edition, 2023), USEPA Method 410.4, revision 2.0, August 1993
BOD(3days@27°C)	14.83	mg/L	0.20 mg/L	CL/WI/5.4/19 issue # 2 issue Date 13/02/2015, 2015
TDS(@180°C)	584.00	mg/L	4 mg/L	APHA 2540 C (24th edition, 2023)

Authorised Signatory :


Jr. Scientist
(Checked by)


Scientist
(Verified by)


Chief Scientist
(Issued by)

Copy To-

1. Chief Engineer, Planning / EIM Cell, WBPCB
2. OSD (O & E), WBPCB
3. Central Laboratory, WBPCB

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1355

Nayanjuli (Lake Town to Bangur)

Parameters	Result	Unit	LOD	Method
pH (Unit)	7.64	Units	4 Units	APHA 4500-H+ B (24th edition, 2023)
COD	9.80	mg/L	6.00 mg/L	APHA 5220 B, 5220 D (24th edition, 2023), USEPA Method 410.4, revision 2.0, August 1993
BOD(3days@27°C)	5.38	mg/L	0.20 mg/L	CL/WI/5.4/19 issue # 2 issue Date 13/02/2015 ,2015
TDS(@180°C)	274.00	mg/L	4 mg/L	APHA 2540 C (24th edition, 2023)

4

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1415

Nayanjuli (Bangur to Dum Dum Park)

Parameters	Result	Unit	LOD	Method
pH (Unit)	7.72	Units	4 Units	APHA 4500-H+ B (24th edition, 2023)
COD	12.74	mg/L	6.00 mg/L	APHA 5220 B, 5220 D (24th edition, 2023), USEPA Method 410.4, revision 2.0, August 1993
BOD(3days@27°C)	3.05	mg/L	0.20 mg/L	CL/WI/5.4/19 issue # 2 issue Date 13/02/2015 ,2015
TDS(@180°C)	264.00	mg/L	4 mg/L	APHA 2540 C (24th edition, 2023)

Note:- LOD: Limit of Detection, BDL: Below Detection Limit, NT: Not Traceable, NA: Not Applicable, ND: Not Done
 1) For Sampling details pl. refer to A.R.F No. 66/2024 Dated: 19/12/2024. 2) Results are reported based on preserved materials.
 3) Sample will be destroyed after 2 months from the date of receiving of the sample/s. Sample will be preserved according to Standard Method.
 4) The Test Report shall not be reproduced without the written permission of the Laboratory.
 The Parameter are under the scope of NABL accreditation ISO/IEC 17025:2017 Certificate No TC-6291 valid upto 30/03/2025.

Remarks:-

Jr. Scientist
(Checked by)

Scientist
(Verified by)

Chief Scientist
(Issued by)

Authorised Signatory :

Copy To-

- 1. Chief Engineer, Planning / EIM Cell, WBPCB
- 2. OSD (O & E), WBPCB
- 3. Central Laboratory, WBPCB

End of Report

Report No: 1259

TEST REPORT

Issue Date: 02/01/2025

Sample Details	Nayanjuli Water Body	A.R.F No.	66/2024
Sample Received From	Central Laboratory	Sampling Date	19/12/2024
Test Material	Water samples from Nayanjuli	Sample Received on	19/12/2024
Sampling Location	1. Nayanjuli (Dakshindari) 2. Nayanjuli (Debighat) 3. Nayanjuli (Lake Town to Bangur) 4. Nayanjuli (Bangur to Dum Dum Park)	Total no of Sample	4
Height/Depth	NA	Period of Analysis	19/12/2024 to 19/12/2024
Sample Condition	Good	Climate Condition	Sunny
Name of Industry/Source	Nayanjuli Water Body	Address	Nayanjuli (Dakshindari to Dum Dum Park)
Sample Collected by	Lakshmi Kanta Haldar, Samanway Mazumder & Soumya Guha Roy		

Sampling Procedure Reference - CL/SOP/32

Sl	Treated/Untreated	Collection Time	Sampling Details (Collection / Discharge)	
1	-	1315	Nayanjuli (Dakshindari)	
parameters	Result	Unit	LOD	Method
Temperature - Air	27.0	°C	--	APHA 2550 (24th edition, 2023)
Temperature - Water	25.0	°C	--	APHA 2550 (24th edition, 2023)

1	-	1330	Nayanjuli (Debighat)	
parameters	Result	Unit	LOD	Method
Temperature - Air	27.0	°C	--	APHA 2550 (24th edition, 2023)
Temperature - Water	25.0	°C	--	APHA 2550 (24th edition, 2023)

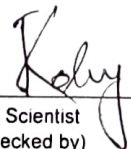
1	-	1355	Nayanjuli (Lake Town to Bangur)	
parameters	Result	Unit	LOD	Method
Temperature - Air	27.0	°C	--	APHA 2550 (24th edition, 2023)
Temperature - Water	25.0	°C	--	APHA 2550 (24th edition, 2023)


1	-	1415	Nayanjuli (Bangur to Dum Dum Park)	
parameters	Result	Unit	LOD	Method
Temperature - Air	27.0	°C	--	APHA 2550 (24th edition, 2023)
Temperature - Water	25.0	°C	--	APHA 2550 (24th edition, 2023)

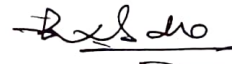
Note:- LOD: Limit of Detection, BDL: Below Detection Limit, NT: Not Traceable, NA: Not Applicable, ND: Not Done
 1) For Sampling details pl. refer to A.R.F No. 66/2024 Dated:19/12/2024. 2) Results are reported based on preserved materials.
 3) Sample will be destroyed after 2 months from the date of receiving of the sample/s. Sample will be preserved according to Standard Method.
 4) The Test Report shall not be reproduced without the written permission of the Laboratory.

Remarks:-

Authorised Signatory :


 Jr. Scientist
 (Checked by)


 Scientist
 (Verified by)


 Chief Scientist
 (Issued by)

Copy To-

1. Chief Engineer, Planning / EIM Cell, WBPCB
2. OSD (O & E), WBPCB
3. Central Laboratory, WBPCB

End of Report



WEST BENGAL POLLUTION CONTROL BOARD



Central Laboratory
Paribesh Bhawan, 10A, Block LA, Sector III, Salt Lake City, Kolkata 700 106.
Tel: (033) 2335-5953

Report No: 447

TEST REPORT

Issue Date: 02/01/2025

Sample Details	Nayanjuli Water Body	A.R.F No.	65/2024
Sample Received From	Central Laboratory	Sampling Date	19/12/2024
Test Material	Water samples from Nayanjuli	Sample Received on	19/12/2024
Sampling Location	1. Nayanjuli (Dakshindari) 2. Nayanjuli (Debighat) 3. Nayanjuli (Lake Town to Bangur) 4. Nayanjuli (Bangur to Dum Dum Park)	Total no of Sample	4
Height/Depth	NA	Period of Analysis	19/12/2024 to 23/12/2024
Sample Condition	Good	Climate Condition	Sunny
Name of Industry/Source	Nayanjuli Water Body	Address	Nayanjuli (Dakshindari to Dum Dum Park)
Sample Collected by	Lakshmi Kanta Halder, Samanway Mazumder & Soumya Guha Roy		

Sampling Procedure Reference - CL/SOP/32

Sl	Treated/Untreated	Collection Time	Sampling Details (Collection / Discharge)
1	-	1315	Nayanjuli (Dakshindari)

Parameters	Result	Unit	LOD	Method
Total Coliform	350 × 10 ³	MPN/100 ml	<1.8 MPN/100 ml	APHA Standard Methods,9221 B(24th edition, 2023)
Fecal Coliform	240 × 10 ³	MPN/100 ml	<1.8 MPN/100 ml	APHA Standard Methods,9221 E(24th edition, 2023)

Parameters	Result	Unit	LOD	Method
Total Coliform	240 × 10 ²	MPN/100 ml	<1.8 MPN/100 ml	APHA Standard Methods,9221 B(24th edition, 2023)
Fecal Coliform	79 × 10 ²	MPN/100 ml	<1.8 MPN/100 ml	APHA Standard Methods,9221 E(24th edition, 2023)

Parameters	Result	Unit	LOD	Method
Total Coliform	110 × 10 ²	MPN/100 ml	<1.8 MPN/100 ml	APHA Standard Methods,9221 B(24th edition, 2023)
Fecal Coliform	4.5 × 10 ²	MPN/100 ml	<1.8 MPN/100 ml	APHA Standard Methods,9221 E(24th edition, 2023)

Parameters	Result	Unit	LOD	Method
Total Coliform	4.5 × 10 ²	MPN/100 ml	<1.8 MPN/100 ml	APHA Standard Methods,9221 B(24th edition, 2023)
Fecal Coliform	2.0 × 10 ²	MPN/100 ml	<1.8 MPN/100 ml	APHA Standard Methods,9221 E(24th edition, 2023)

Note:- LOD: Limit of Detection, BDL: Below Detection Limit, NT: Not Traceable, NA: Not Applicable, ND: Not Done
 1) For Sampling details pl. refer to A.R.F No. 65/2024 Dated:19/12/2024. 2) Results are reported based on preserved materials.
 3) Sample will be destroyed after 15 days from the date of receiving of the sample/s. Sample will be preserved according to Standard Method.
 4) The Test Report shall not be reproduced without the written permission of the Laboratory.
 The Parameter are under the scope of NABL accreditation ISO/IEC 17025:2017 Certificate No TC-6291 valid upto 30/03/2025.

Remarks:-

Authorised Signatory :

Satta

Env Analyst
(Checked & Verified by)

Balaha

Chief Scientist
(Issued by)

Copy To-

- Chief Engineer, Planning / EIM Cell, WBPCB
- OSD (O & E), WBPCB
- Central Laboratory, WBPCB

End of Report

MINISTRY OF ENVIRONMENT AND FORESTS

NOTIFICATION

New Delhi, the 25th September, 2000

G.S.R. 742(E).— In exercise of the powers conferred by sections 6 and 25 of the Environment (Protection) Act, 1986 (29 of 1986), the Central Government hereby makes the following rules further to amend the Environment (Protection) Rules, 1986, namely.

1. (1) These rules may be called the Environment (Protection) Amendment Rules, 2000.
- (2) Save as otherwise provided in this notification, they shall come into force on the date of their publication in the Official Gazette.

2. In the Environment (Protection) Rules, 1986,—

- (1) In Schedule I, after serial number 89 relating to Noise standards for fire crackers and the entries relating thereto, the following serial numbers and entries shall be inserted, namely:—

“90. Standards for coal mines

1. Air Quality Standards

The Suspended Particulate Matter (SPM), Respirable Particulate Matter (RPM), Sulphur dioxide (SO₂) and Oxides of Nitrogen (NO_x) concentration in downwind direction considering predominant wind direction, at a distance of 500 metres from the following dust generating sources shall not exceed the standards specified in the Tables I, II and III given below:

Dust Generating Sources

Loading or unloading, Haul road, coal transportation road, Coal handling plant (CHP), Railway siding, Blasting, Drilling, Overburden dumps, or any other dust generating external sources like coke ovens (hard as well as soft), briquette industry, nearby road etc.

93. **Primary Water Quality Criteria for Bathing Waters.**

In a water body or its part, water is subjected to several types of uses. Depending on the types of uses and activities, water quality criteria have been specified to determine its suitability for a particular purpose. Among the various types of uses there is one use that demands highest level of water quality or purity and that is termed as "Designated Best Use" in that stretch of water body. Based on this, water quality requirements have been specified for different uses in terms of primary water quality criteria. The primary water quality criteria for bathing water are specified along with the rationale in table 1.

Table 1.

PRIMARY WATER QUALITY CRITERIA FOR BATHING WATER
(Water used for organised outdoor bathing)

CRITERIA		RATIONALE
1. Fecal Coliform MPN/100 ml:	500 (desirable) 2500 (Maximum Permissible)	To ensure low sewage contamination. Fecal coliform and fecal streptococci are considered as they reflect the bacterial pathogenicity.
2. Fecal Streptococci MPN/100 ml:	100 (desirable) 500 (Maximum Permissible)	The desirable and permissible limits are suggested to allow for fluctuation in environmental conditions such as seasonal change, changes in flow conditions etc.
2. pH:	Between 6.5 -8.5	The range provides protection to the skin and delicate organs like eyes, nose, ears etc. which are directly exposed during outdoor bathing.
3. Dissolved Oxygen:	5 mg/l or more	The minimum dissolved oxygen concentration of 5 mg/l ensures reasonable freedom from oxygen consuming organic pollution immediately upstream which is necessary for preventing production of anaerobic gases (obnoxious gases) from sediment.
4. Biochemical Oxygen demand 3 day, 27°C:	3 mg/l or less	The Biochemical Oxygen Demand of 3 mg/l or less of the water ensures reasonable freedom from oxygen demanding pollutants and prevent production of obnoxious gases";

Designated Best Use Water Quality Criteria

Designated-Best-Use	Class of water	Criteria
Drinking Water Source without conventional treatment but after disinfection	A	Total Coliforms Organism MPN/100ml shall be 50 or less pH between 6.5 and 8.5 Dissolved Oxygen 6mg/l or more Biochemical Oxygen Demand 5 days 20C 2mg/l or less
Outdoor bathing (Organised)	B	Total Coliforms Organism MPN/100ml shall be 500 or less pH between 6.5 and 8.5 Dissolved Oxygen 5mg/l or more Biochemical Oxygen Demand 5 days 20C 3mg/l or less
Drinking water source after conventional treatment and disinfection	C	Total Coliforms Organism MPN/100ml shall be 5000 or less pH between 6 to 9 Dissolved Oxygen 4mg/l or more Biochemical Oxygen Demand 5 days 20C 3mg/l or less
Propagation of Wild life and <u>Fisheries</u>	D	pH between 6.5 to 8.5 Dissolved Oxygen 4mg/l or more Free Ammonia (as N) 1.2 mg/l or less
Irrigation, Industrial Cooling, Controlled Waste disposal	E	pH between 6.0 to 8.5 Electrical Conductivity at 25C micro mhos/cm Max. 2250 Sodium absorption Ratio Max. 26 Boron Max. 2mg/l

BEFORE THE HON'BLE
NATIONAL GREEN TRIBUNAL,
EASTERN ZONE BENCH,
KOLKATA

ORIGINAL APPLICATION
NO.169/2024/EZ

In The Matter of:

Sri Nabendu Kumar
Bandyopadhyay

... Applicant

Versus

The State of West Bengal & Ors.

... Respondent(s)

COUNTER AFFIDAVIT ON
BEHALF OF THE RESPONDENT
NUMBER 09, THE EXECUTIVE
ENGINEER, BARASAT HIGHWAY
DIVISION NO.1, PW (ROADS)
DIRECTORATE, GOVERNMENT
OF WEST BENGAL.



SIBOJYOTI CHAKRABARTI

Advocate

For The State of West Bengal

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